

To be published in Part II Section 3(ii) of the Gazette of India

Government of India
Ministry of Finance
(Department of Revenue)

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New Delhi, the

26-12-84

NOTIFICATION

INCOME-TAX

No. 685 (F.No.398/9/83-IT(D): Consequent upon Shri G.T.Kalia handing over charge as Tax Recovery Officer on 16th August, 1984, the Notification issued in the Ministry of Finance (Department of Revenue) No.5647 (F.No.398/9/83-IT(D) dated the 17th Feb, 1984, in pursuance of sub-clause (iii) of Clause (4) of Section 2 of the Income-tax Act, 1961 (43 of 1961) appointing Shri G.T.Kalia as Tax Recover Officer, ceases to have effect with effect from 17th August, 1984.

Sd/-

(B.C.Alexander)

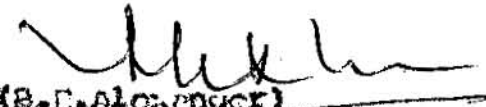
Under Secretary to the Govt. of India

To

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(B.C.Alexander)

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